

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Crl.) No(s). 10539/2013

(Arising out of impugned final judgment and order dated 30/10/2013 in CRMWP No. 21503/2013 passed by the High Court of Judicature at Allahabad)

PRAVEEN YADAV & ORS

Petitioner(s)

VERSUS

STATE OF U.P & ORS

Respondent(s)

(with appln. (s) for exemption from filing O.T. and office report)

Date : 10/07/2015 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE SHIVA KIRTI SINGH

For Petitioner(s) Dr. Shiva Sharma, Adv.
Mr. Daya Krishan Sharma, Adv.

For Respondent(s) Mr. Ratnaker Dash, Sr. Adv.
Ms. Archana Singh, Adv.
Mr. Som Raj Choudhury, Adv.
Mr. Abhish Kumar, Adv.

Mr. Sudarshan Rajan, Adv.
Mr. Hitesh Kumar Saini, Adv.
Mr. Shriya Raj Chauhan, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Pending disposal of the Appeal, further proceedings before the Trial Court are stayed.

(USHA BHARDWAJ)
AR-CUM-PS

(SAROJ SAINI)
COURT MASTER